

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/27(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	OSTEN TEKNOCOMMERCE PVT LTD VS JUPITER WAGONS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Rohit Bhattacharjee, Adv.] For the petitioner

Mr. Tanmoy Agarwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent

Mr. Rajarshi Banerjee, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Corporate Debtor states that this petition does not fall within the jurisdiction of the National Company Law Tribunal at Calcutta Bench.
3. Ld. Counsel appearing for the petitioner seeks some time to examine this aspect.
4. Post this matter on **22.03.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**